

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3257
ANSWERED ON:14.12.2006
VIOLATION OF INDIAN SPACE BY UAVS
Patle Shri Shishupal Natthu;Shiwankar Shri Maha Deo Rao

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Unmanned Aerial Vehicle (UAV) of Pakistan has violated the Indian airspace as reported in the 'Dainik Jagran' dated November 25, 2006;
- (b) if so, the facts thereof;
- (c) the number of times Pakistan has violated Indian airspace during the current year; and
- (d) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): A total number of 17 incidents of helicopter and one incident of Unmanned Aerial Vehicle (UAV) violating the Indian airspace have been reported during the current year. The details are as below:-

January 2006	7	Helicopter
February 2006	2	Helicopter
March 2006	5	Helicopter
August 2006	1	UAV
October 2006	1	Helicopter
November 2006	2	Helicopter

These incidents of violation are in the earth quake affected areas (Tithwal/Tangdhar/Uri), probably by aircraft on relief operations.

(d) the matter is taken up with the concerned country through diplomatic channel as per established procedure.